

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4180
ANSWERED ON:20.12.2011
VIOLENCE IN J K
Shantha J.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the outbreak of violent incidents in Jammu and Kashmir in the past few months;
- (b) if so, the details thereof;
- (c) the number of civilians, security personnel killed and injured and compensation paid to the affected persons during the above period; and
- (d) the steps taken by the Government to identify and neutralise the elements responsible for fomenting such violence in the State?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): During the year 2011, the State of J&K has witnessed only minor stone pelting incident in comparison to the year 2010 during which large scale violence and public unrest took place. During September to November 2011, only 70 stone pelting incidents are reported as against 871 incidents during the corresponding period in 2010. In the current year there has been no report of civilians or Security Forces (SFs) fatality except reported injuries to 16 civilians and 252 SFs. The affected persons are paid relief as per extent Rules.

(d): Law and Order is a State subject. However, Central Government also provide support to the State Government of J&K to tackle law and order situation from time to time. The State Govt. also invokes provisions of the J&K Public Safety Act and Ranbir Penal Code (RPC) to book anti-National elements and persons/protestors responsible for fomenting violence in the State.